

Photovoltaic Modules and Systems at district Almora.

(b) to (d). 20 Industrial Licences/Registrations and 14 Letters of Intent have been issued to UPTRON and UPHILTRON till December, 1988 for the manufacture of electronic items in the State of Uttar Pradesh. They are located in Kanpur, Allahabad, Lucknow, Mohanlal Ganj, Tehri Garhwal, Ghaziabad, Sahibabad and Almora. Production has been reported to Department of Electronics against 16 Industrial Licences/Registrations.

[English]

Per Capita Income of Kerala

*709. SHRI SURESH KURUP: Will the Minister of PLANNING be pleased to state:

(a) whether there is any difference in the per capita income of the State of Kerala as calculated by the Central Statistical Organisation and State Department of Economics and Statistics; and

(b) if so, the reasons thereof and the steps taken to rectify this?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):
(a) Yes, Sir.

(b) The differences are mainly on account of the data base and procedure of estimation in some of the sectors of the economy. Attempts are made by the Central Statistical Organisation (CSO) to resolve the differences, to the extent possible, by exchanging the source material used followed by detailed discussions with the State representatives. Similar procedure is followed by the CSO with regard to the other States in order to produce the estimates which are comparable over the different States.

SC/ST Candidates in I.G.R.U.A.

*710. SHRI BANWARI LAL BAIRWA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the criteria prescribed for admission in Commercial Pilot Licence Course of Indira Gandhi Rashtriya Uran Academy, Fursatganj, Rai Bareli, U.P. and the duration of the course;

(b) the number of candidates who applied for admission in each batch of the course and the number of those admitted and the number of Scheduled Caste/Scheduled Tribe candidates among them in each batch, particularly the first batch;

(c) whether any relaxation in age, fee, educational and other standard, as per Government directives, have been prescribed and are being given to the candidates of SC/ST communities, and whether any seats are reserved for SC/ST candidates; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The eligibility conditions for admission in Commercial Pilot's Licence Course of Indira Gandhi Rashtriya Uran Akademi are as under:-

- 1) *Age Limit*: Must be unmarried and below 23 years.
- 2) *Minimum Educational Qualifications*: Senior School Certificate Examination (10+2) or equivalent from a recognised Board or University.
- 3) *Flying Experience*: Must hold a

valid Indian Private Pilot's Licence with a minimum of 60 hours flying experience inclusive of 30 hours as Pilot in Command.

Institute of Aviation Medicine, Bangalore.

- 4) Must hold a certificate of Medical Fitness for holding CPL issued by Air Force Central Medical Establishment in New Delhi or

- 5) Must be an Indian National.

Duration of the Courses: 15 months (Approx.).

- (b) The requisite information is as under:-

<i>Course No.</i>	<i>No. of General Candidates</i>		<i>No. of SC/ST Candidates</i>	
	<i>Applied</i>	<i>Admitted</i>	<i>Applied</i>	<i>Admitted</i>
1st CPL	66	18	1	1
2nd CPL	45	19	1	1
3rd CPL	53	23	1	—
4th CPL	100	30	1	1
5th CPL	119	30	5	2
6th CPL	106	36	3	2

(c) and (d). The following relaxations are being given to SC/ST candidates:-

- 1) *Age Relaxation*: 2 years to SC/ST candidates from 6th Batch.
- 2) *Other Standards*: 5% concession in marks in the minimum required for passing admission test.
- 3) To and fro Rail Fare is being paid to SC/ST candidates who appear in written test/interview.

Accommodation for Personnel of Cochin Naval Base

*711. PROF. K.V. THOMAS: Will the Minister of DEFENCE be pleased to state the steps taken to increase the accommodation facilities of the service personnel and civilians in Cochin Naval Base?

THE MINISTER OF DEFENCE (SHRI K.C. PANT): The accommodation position in respect of Service personnel and civilians at the Cochin Naval Base is as follows:

<i>Category of Personnel</i>	<i>Accommodation available</i>	<i>Accommodation under construction</i>
Service Officers	461	—
Sailors	1087	860
Civilians	—	60

Sanction has also been accorded for the construction of quarters for 45 Service officers and 90 civilians staff.